

National Company Law Tribunal

Allahabad Bench

CP NO. 83 / 241 - 244 / ALD / 2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Saasthale varijya India Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Petitioner	Anil K.
2.				

CP No. 83/241-244/ALD/2016

Shri Anil Kumar, PCS representing the parties informed such that settlement talks are still going on and is in advance stage. Hence, some more time to be granted.

Shri Anil Kumar further pointed out that some typographical errors have erupted in the previous order of this court dated 10th October, 2017, which needs to be corrected.

The matter be listed on 30th November, 2017.

— Sd —
H.P. Chaturvedi, Member(Judicial)

Date: 06/11/2017

Typed by
Jyoti